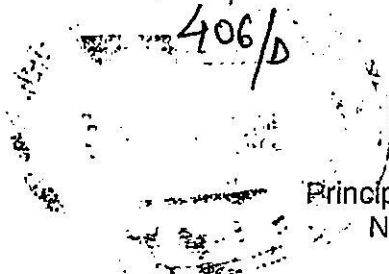


Web.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI

ORDER

Posting and Transfer order No. 8771-8784/P&T/Admn/NE/KKD/2024 dated 23.12.2024, with respect to Sh. Ravi Shankar Kumar, JA (EC:68294867) and Sh. Arvind Lal, JA (EC:23101319) is hereby stands cancelled/revoked. The Officials are directed to work at their present/current place of posting.



Sanjeev Jain
23/1/25

(SANJEEV JAIN)

Principal District & Sessions Judge
NE District, KKD Courts, Delhi

No. 689-702 /P&T/Admn/NE/KKD/2024

Dated 23 JAN 2025

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.) / Branch Incharge Admn.-II, Office of The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The AAO, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS software.
8. R&I Branch (NE), Karkardooma Courts, Delhi for uploading the same on LAYERS.
9. PS to the undersigned.

Sanjeev Jain
23/1/25

Principal District & Sessions Judge
NE District, KKD Courts, Delhi